

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 13<sup>th</sup> day of May, 2019

Present:

Hon'ble Mr. Rakesh Sagar Jain, Member-J  
Hon'ble Mr. Pradeep Kumar, Member-A

**Original Application No. 216/2013**  
(U/S 19, Administrative Tribunal Act, 1985)

Smt. Abha Devi.

.....Applicant.

By Advocate – Shri Anand Kumar Singh/Shri P. Dwivedi.

**V E R S U S**

Union of India & Ors.

.....Respondents.

By Advocates : Shri P. Mathur.

**O R D E R**

**By Hon'ble Mr. Rakesh Sagar Jain, J.M. :**

List revised. None present for the applicant. Shri P.K. Mishra proxy counsel for Shri P. Mathur, counsel for the respondents is present.

2. Even on 04.12.2018, 13.12.2018 and 14.03.2019, no one was present on behalf of the applicant. Today, also

none appears on behalf of the applicant. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the O.A is dismissed in default and for non prosecution.

**(Pradeep Kumar)**  
Member (A)

**(Rakesh Sagar Jain)**  
Member (J)

/SS/